




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

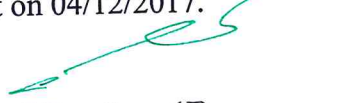
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	IA 126/17 & IA 127/17 in TP 16/16	For filing objections	397/398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<del>PRASHANTH KUMAR D</del> 9880400043	Advocate for Impugning Applicant	
2.	RIDHIMA. T 8123013569 AK LAW CHAMBERS	Petitioner	
3.	Anil K S 9964711256	Respondent no 1 to 10	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner in I.A 126/17 and I.A 127/17 is also present. The Counsel for Respondent in I.A 126/17 and I.A 127/17 reported no objection for allowing I.A 126/17 and I.A 127/17. Heard Counsel for Petitioner in both the I.As. For consideration list it on 04/12/2017.

  
Member (T)

  
Member (J)